effect changes in their domestic economic policies in areas such as investment and services, which lie in the domain of sovereign decision making. Govt, of India are opposed to this approach which is contrary to the multilaterally agreed commitments and processes and ignores the cardinal fact that while trade in goods is covered by the General Agreement on Tariffs and' Trade (GATT), investment and services are not covered by. GATT or any other multilateral or bilateral agreement.

Reconstitution of Board of Directors of the ITDC

*49. SHRI PASUMPON THA. KIRUTTINAN: SHRI V. GOPALSAMY:

Will the Minister of TOURISM be pleased to state:

- (a) what is the number of members on the Board of Directors of ITDC at present;
- (b) what are" their names and the terms of their appointments; and
- (c) whether there is any proposal to reconstitute the Board in the near future and if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c) At present the Board of Directors of ITDC consists of the following 3 official members.

- Shri R. K. Lakshman, Full time C & MD, ITDC
- 2. Shri B. K. Goswami Director General (Tourism), Part time
- 3. Shri S. Krishnamoorthy Financial Advisor (Tourism), Part time

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It is proposed to reconstitute the Board of Directors of ITDC Shortly.

Re-Employment of Retired Personnel in the ITDC

*50. SHRI V. GOPALSAMY: SHRI J. S. RAJU:

Will the Minister of TOURISM be pleased to state:

- (a) how many retired personnel are at present on re-employment in the ITDC;
- (b) what are the terms and conditions of their employment;
- (c) what is Government's general policy on re-employment; and
- (d) what steps are being taken by Government to discourage the reemployment of retired personnel in the ITDC?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Five.

- (b) Details are indrcated in attached Annexure. [See Appendix CLIV, Annexure No. 8]
- (c) and (d). Government's general policy on re-employment is to restrict extension/re-employment of Superannuated officers to exceptional and truly deserving cases motivated by public interest. ITDC has resorted to re-employment of the retired/superannuated personnel only in rare cases keeping in view the business/commercial interest of the corporation.